

(c) the nature of control, Delhi Transport Authority has over these private buses operating in Delhi:

(d) whether Government are aware that a large number of these private buses are not in proper conditions resulting in clothes being torn out with the upholstery, dirty seat covers and hanging fittings and the buses are not even dusted; and

(e) if so, the steps being taken to check these shortcomings ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Private buses as stage carriages=427

Private buses as contract carriages=5211

Private buses engaged by D.T.C.=980

(b) The terms and conditions for operation of Stage Carriages and Contract Carriages are as per provisions of Sections 47 to 51 of the Motor Vehicle Act, 1939 and Delhi Motor Vehicle Rules.

(c) to (e). In accordance with the statutory conditions the fitness of private buses is being regularly checked after expiry of every six months at Motor Vehicles Inspection pit. These buses are given fitness certificate by State Transport Authority, Delhi, only when those are found fully fit. The checking officials have the instructions to check the shortcomings of the P.O. buses and deficiency is brought to the notice of private operator to rectify the defects.

[Translation]

**Kendriya Vidyalayas and
Navodaya Vidyalayas
in Uttar Pradesh**

172. SHRI AKHTAR HASAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the names of the districts in Uttar Pradesh where Kendriya or Navodaya Vidyalayas have not been opened so far;

(b) the time by which such Vidyalayas are likely to be opened in all the districts of Uttar Pradesh;

(c) whether Government have any proposal to open any Kendriya/Navodaya Vidyalaya in Kairana (Muzaffarnagar) and in Nahtaur in Bijnor district,

(d) if so, the time by which such Vidyalayas are likely to be opened there; and

(e) if not, the reasons therefore ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) Statement-I giving the list of districts in Uttar Pradesh in which Navodaya Vidyalayas have not been opened is given below. A list giving the location of Kendriya Vidyalayas in Uttar Pradesh is given in statement-II below.

(b) Navodaya Vidyalayas are expected to be set up in the districts mentioned at Annex-I by the end of Seventh Five Year Plan subject to availability of funds and infrastructure.

Since Kendriya Vidyalayas are opened at places having concentration of transferable Central Government employees no district-wise phasing can be envisaged.

(c) to (e). A Navodaya Vidyalaya has been sanctioned for establishment at village Baghra in Muzaffarnagar district during 1988-89. A proposal for establishing a Navodaya Vidyalaya at village Saindwar in Bijnor district is under consideration.

There is no proposal under consideration to set up a Kendriya Vidyalaya in these stations.

Statement-I

*Kendriya Vidyalayas and Navodaya
Vidyalayas in Uttar Pradesh*

*List of Districts in Uttar Pradesh where
Navodaya Vidyalayas have not been opened*

1. Aligarh
2. Ballia
3. Banda
4. Bara Banki
5. Bijnor

- | | |
|--------------|----------------------------|
| 6. Badaun | 18. Lucknow |
| 7. Dehra Dun | 19. Mainpuri |
| 8. Deoria | 20. Moradabad |
| 9. Etah | 21. Pilibhit |
| 10. Etawah | 22. Pithoragarh |
| 11. Fatehpur | 23. Pratapgarh |
| 12. Garhwal | 24. Rampur |
| 13. Ghazipur | 25. Saharanpur |
| 14. Hamirpur | 26. Shahjahanpur |
| 15. Hardoi | 27. Varanasi |
| 16. Jalaun | 28. Kanpur Dehat (Village) |
| 17. Kheri | |

Statement-II*Kendriya Vidyalayas and Navodaya Vidyalayas in Uttar Pradesh**List of Kendriya Vidyalayas in Uttar Pradesh*

1. Air Force Station, No. I, Agra.
2. Agra Cantt. No. 2, Grand Parade Road, Agra Cantt.
3. Manauri, Air Force Station, Allahabad.
4. New Cantt, Allahabad.
5. IFFCO Township, P.O. Phulpur, Allahabad.
6. Azamgarh.
7. Babina Cantt.
8. Air Force Station, Izatnagar, Bareilly.
9. Bareilly No. I, Jat Rejimental Centre, Bareilly.
10. Bareilly No. II, ASC New Road, Bareilly Cantt..
11. Birpur, Dehradun.
12. Forest Research Institute; P.O. New Forest, Dehradun.
13. Hathibarkala No. I, Dehradun.
14. Hathibarkala No. II, Dehradun.
15. Ordinance Factory, Raipur, Dehradun.
16. Oil and Natural Gas Commission, Kaulagarh Road, Dehradun.
17. Virbhadra, Rishikesh, Distt. Dehradun.
18. Hardwar No. I, BHEL, Ranipur, Hardwar.
19. Hardwar No. 2, BHEL, Ranipur, Hardwar.

20. Air Force Station, Hindon, Gaziabad.
21. Ordinance Factory, Muradnagar, Distt. Ghaziabad.
22. CRPF, Rampur.
23. Rana Pratap Marg, Jhansi Cantt.
24. Armapur Ordinance Factory, Kalpi Road, Kanpur.
25. Air Force Station, Chekri No. I, Kanpur.
26. Air Force Station, Chakri No. II, Kanpur.
27. IIT, Kanpur.
28. Garhwal Rifle, Lansdowne, Distt. Pauri Garhwal.
29. AMC Centre, Lucknow.
30. BDSO, Alambagh, Lucknow.
31. Mathura No. I, Near Golf Ground, Mathura Cantt.
32. Mathura No. II, Mathura Refinery Project.
33. Dogra Lines, Meerut Cantt.
34. Punjab Lines, Meerut, Cantt.
35. Sikh Lines, Meerut Cantt.
36. Mugalsarai, Distt, Varanasi.
37. Varanasi Cantt.
38. Varanasi No. I, BHU Campus, Varanasi.
39. Varanasi No. II, Diesel Locomotive Workshop, Varanasi.
40. Bharkatia Pithoragarh.
41. Rai Bareilly.
42. Ranikhet, Almora.
43. BEG Centre, Roorkee Cantt.
44. Air Force Station, Sarsawa, Saharanpur.
45. Station Headquarters, Shahjahanpur.
46. Singrauli Super Thermal Power Project, Shakti Nagar, Distt. Mirzapur.
47. Lake View Camp, Talbahat.
48. Memaura Air Force Station, C/o 56 A.P.O.
49. Station Headquarters, Faizabad.
50. Air Force Station, Gorakhpur.
51. Air Force Station Bamrauli, Allahabad.
52. Kanpur Cantt.
53. Ordinance Clothing Factory, Shahjahanpur.
54. 52 Mtn. Arty. Bde. C/o 56 A.P.O., Raiwala:

55. Air Force Station, Hindon No. II
56. S-J, Aliganj, Lucknow.
57. Kashipur, Distt. Nainital.
58. Indian Veterinary Research Institute, Mukteswar, Kumaon, Distt. Nainital.
59. Banbassa, Distt. Nainital.
60. Noida Complex, Distt. Ghaziabad.
61. Unnao.
62. Gomti Nagar, B.O. Ujriam P.O. Mahanagar, Lucknow.
63. Chheoki, Allahabad.
64. National Thermal Power Project, Rihand Super Thermal Power, Bijapur. P.O. Rihand Nagar, Distt. Mirzapur.
65. Dehradun Cantt. Distt. Dehradun.
66. BHEL Township, Jagdishpur Industrial Area, Distt. Sultanpur.
67. Vishesh Kendriya Vidyalaya, Kamla Nehru Nagar, Ghaziabad.
68. Indian Military Academy, Dehradun.
69. Air Force Station, Bakshi-ka-Talab, Lucknow.
70. Air Force Station, Chakeri No. III, Kanpur.
71. Ordinance Equipment Factory, Hazratpur-283103, Distt. Agra.
72. Bulandshahar.
73. Rajput Regimental Centre, Fatehgarh.
74. A.F.S. Dadri, P.O. Dhoom Dadri, Distt. Ghaziabad.
75. No. 60 Squadron, A.F.S. Chandinagar. Distt. Meerut, C/o 56 APO.
76. Crament Town, Hqrs, Dehradun Sub Area, Dehradun.
77. Ordinance Equipment Factory, Kanpur Cantt. Pin. 208001.
78. OF, Armapur, Kanpur-208009.
79. Barrack Road, Agra Cantt.
80. Jhansi GPO Jhansi.
81. IFFCO Ltd., Aonla Project, Chapat (Aonla), Distt. Bareilly.
82. Almora, Pin-263601.
83. Govt. Opium and Alkaloid Works, Ghazipur.
84. Amhat, Distt. Sultanpur-228001.
85. New Tehri Town, Tehri Garhwal.
86. Kansain Uttarkashi.
87. Railway Colony, Jhansi No. 3.
88. Moradabad Pin-224001

89. Izat Nagar, Model Colony, Distt. Bareilly-243122.
90. SGPGI, Rae Bareli Road, Utarlia, Lucknow-226001.
91. III Mankapur, ESS Project Mankapur, Distt. Ghonda-271302.
92. III Rai Bareilly-229010.
93. Auraiya Gas Power Project, Dibiyapur, Distt. Etawah-206244.
94. I.T.B.P. Campus, Seemadwar, Dehradun.
95. OEF No. II Kanpur, Pin-208001.

Modernisation Plan of Shipping Corporation of India

[*English*]

173. SHRI MURLIDHAR MANE : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Shipping Corporation of India has drawn up a massive expansion and modernisation plan during the Seventh Five Year Plan Period;

(b) if so, the details in this regard;

(c) the total number of old, damaged, obsolete and ineffective ships under the Shipping Corporation of India at present; and

(d) the action taken to dispose of these ships ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). The Seventh Plan of Shipping Corporation of India Ltd. envisages expansion and modernisation through acquisition of a total GRT of 15.66 lakhs which includes acquisition of specialised ships like Phosphoric acid carries, edible oil carriers, container ships, Ammonia/LPG carriers etc.

(c) and (d). For the remaining period of Seventh Plan, Shipping Corporation of India has drawn up plans to dispose of nine

ships of 1.10 lakh GRT, which have become old and uneconomical.

Purchase of Ships from Indian and Foreign Shipyards

174. SHRI MOHANBHAI PATEL : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the number of ships purchased by shipping companies (both in Public and Private Sector), from Indian and foreign shipyards, separately and company-wise during the last three years;

(b) whether Indian Shipyards are facing problem due to dearth of orders; and

(c) if so, whether Government have issued instructions to shipping companies to purchase new ships from Indian Shipyards ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) A statement showing the details of ships acquired by both Public and Private sector companies from Indian and foreign shipyards during the last three years is given below.

(b) and (c). Indian shipyard had been facing problems due to dearth of orders. However, the order book position has now improved. The purchase of indigenously built ships by Indian shipowners at generally done on the basis of outstanding *pari-passu* obligation of a shipping company.